



भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

₹. 100

ONE
HUNDRED RUPEES

भारत INDIA
INDIAN NON JUDICIAL

महाराष्ट्र MAHARASHTRA

2022

20AA 588013

प्रधान मुद्रांक कार्यालय, मुंबई
प.मु.वि.क्र. ८००००९८
25 AUG 2022
सक्षम अधिकारी

श्रीमती लता सांगळे

**SCHEDULE II
FORM C**

**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND
EMPLOYEES**

*(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)*

Date - 29-08-2022

To
Ms. Nishi Jain,
Interim Resolution Professional of
Salasar Enterprises Private Limited
A-102, Krishna Tower, Ashok Nagar,
Kandivali East, Mumbai - 400 101.

From
Hirfal Interior, Through Its Partner, Mr. Hiren Shashikant Vora,
319/12, Jawahar Nagar, Road No.17, Goregaon West, Mumbai - 400 069.

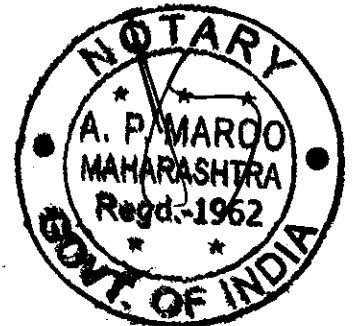
Subject: Submission of proof of claim in respect of the liquidation of Salasar Enterprises Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Hirfal interior, a Partnership firm represented by its partner, Mr. Hiren Shashikant Vora, hereby submits this proof of claim in respect of the liquidation of Salasar Enterprises Private Limited.

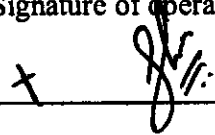
The details for the same are set out below.

1.	NAME OF OPERATIONAL CREDITOR (If AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	HIRFAL INTERIOR, A PARTNERSHIP FIRM REPRESENTED BY ITS PARTNER MR. HIREN SHASHIKANT VORA PAN No. AACPV9186G
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	319/12, JAWAHAR NAGAR, ROAD NO.17, GOREGAON WEST MUMBAI - 400069.
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : INTEREST : TOTAL CLAIM : Rs. 29,83,876/-



4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	i. COPIES OF INVOICE NO:-HIRFAL/SEPL/12-13/038 ii. LEDGER ACCOUNT OF CORPORATE DEBTOR IN THE BOOKS OF OPERATIONAL CREDITOR. iii. LETTERS OF CONFIRMATION OF BALANCE BY CORPORATE DEBTORS
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	DEBT FELL DUE ON AND DEFAULT OCCURRED ON 13/08/2014
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	i. COPIES OF INVOICE NO:-HIRFAL/SEPL/12-13/038 ii. LEDGER ACCOUNT OF CORPORATE DEBTOR IN THE BOOKS OF OPERATIONAL CREDITOR. iii. LETTERS OF CONFIRMATION OF BALANCE BY CORPORATE DEBTORS



Signature of operational creditor


Name in BLOCK LETTERS
HIREN SHASHIKANT VORA

Position with or in relation to creditor
PARTNER



Address of person signing
Block No. 149, Flat No. 702, Road No. 9, Near Jain Sweets, Goregaon West,
Mumbai 400 104

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, HIREN SHASHIKANT VORA, currently residing at Block No. 149, Flat No. 702, Road No. 9, Near Jain Sweets, Goregaon west, Mumbai 400 104, do solemnly affirm and state as follows:

1. SALASAR ENTERPRISES PRIVATE LIMITED, the corporate debtor was, at liquidation commencement date, that is, the 29 of July 2022 and still is, justly and truly indebted to me in the sum of Rs. 29,83,876/- (Rs. Twenty Nine Lakh Eighty Three Thousand Eight Hundred Seventy Six Only) .

2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:

- i. COPIES OF INVOICE NO :-HIRFAL/SEPL/12-13/038
- ii. LEDGER ACCOUNT OF CORPORATE DEBTOR IN THE BOOKS OF OPERATIONAL CREDITOR.
- iii. LETTERS OF CONFIRMATION OF BALANCE BY CORPORATE DEBTORS

The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at _____ on _____ day, the _____ day of _____ 20_____

Before me,

Notary / Oath Commissioner

[Handwritten Signature]
Deponent's signature



VERIFICATION

I, Hiren Shashikant Vora , do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

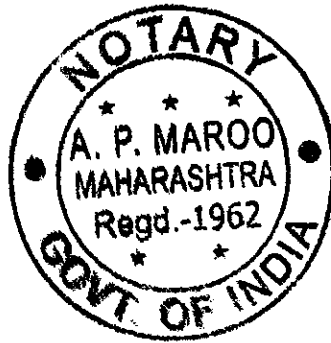
- 1 SEP 2022

Verified at _____ on this _____ day of _____ 201

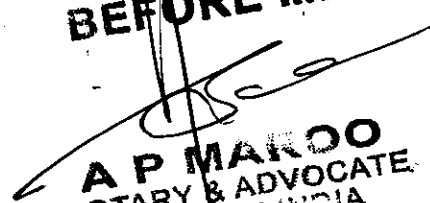
+ 
Deponent's signature

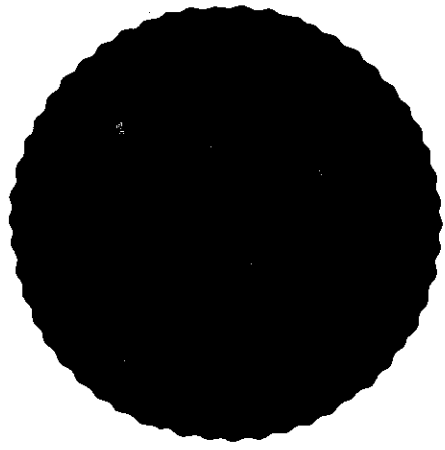


A P MAROO
Advocate Supreme Court
Regd. -MAH/884/83
Room No.8, Gr. Floor
BMC Bldg., Liliya Nagar,
V. Road Goregaon (W)



BEFORE ME


A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA
B-1201/02, ANMOL TOWER,
S. V. ROAD, GOREGAON (W),
MUMBAI - 400 104.



- 1 SEP 2022



HIRFAL INTERIORS

9821449918 • 9821361504

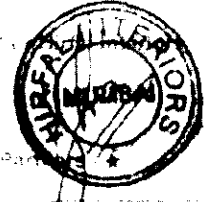
E-mail : hiral@rediffmail.com

TAX INVOICE

To: Salasar Enterprises Pvt. Ltd.
 Address: A/507 Express Zone Near Patel Aluminium
 Western Express Highway Malad (East), Mumbai - 400097
 Tel: 022-28770068 Fax: 022-28770068
 Order No: SEPL/HVPD/12-13/004

Misc
 Invoice No: Hiral/SEPL/12-13/008
 Invoice Date: 25/03/2013
 Project: Lubrizo
 Work: Civil Interior Work
 25/03/2012

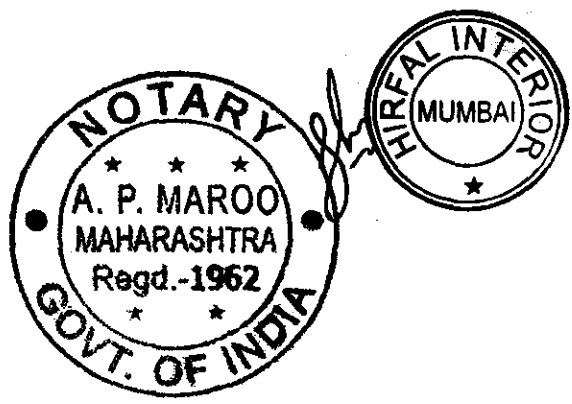
Sr No	Description	Unit	Qty	Unit Price	Amount
A	Certified Bills (As per BCO)				Rs. 22,790,000.00
					Rs. 22,790,000.00
					Rs. 22,790,000.00
B	Grand Total				Rs. 20,511,000.00
	Less already Claimed (As per BCO)				Rs. 16,998,730.00
	Grand Total				Rs. 15,936,730.00
	Claimed in This Bill (B - D) 18% VAT				Rs. 4,049,847.00
	944% Service Tax				Rs. 323,987.76
	Total Including Tax				Rs. 200,224.44
	Total				Rs. 4,574,059.19
				Round Off	Rs. 4,574,059.19
					Rs. 10.19
					Rs. 4,574,059.00
				Total	Rs. 4,574,059.00



MVA TRD No: 27597903260 D w e f 23/04/12
 GSTRC No: 27530901260 D w e f 23/04/12
 PAN No: AAGFH6980A
 TAN (TDS) MUMH1406F
 Service Tax No: AAGFH6980A SD002

315/11, Swaha Nagar, Road No. 17, Goregaon (West), Mumbai - 400062

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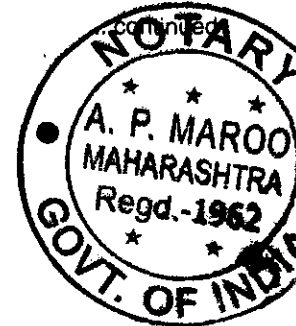
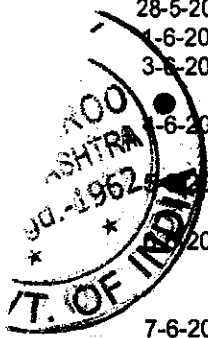
Hirfal Interiors (Firm)
319/10, Jawahar Nagar,
Road No-17, Goregaon (W)
Mumbai

Salasar Enterprises Pvt Ltd

Ledger Account
1-Apr-2012 to 31-Mar-2013

Page 1
Credit

Date	Particulars	Vch Type	Vch No.	Debit	Credit
23-4-2012	To Sale (Service Tax 4.944%)	Sales	1	68,02,519.00	
24-4-2012	To Sale 5%	Sales	2	4,253.00	
	To Sale 5%	Sales	3	17,325.00	
	To Sale 5%	Sales	4	7,910.00	
	To Sale 5%	Sales	5	15,593.00	
	To Sale 5%	Sales	6	16,301.00	
	To Sale 5%	Sales	7	14,175.00	
	To Sale 5%	Sales	8	84,446.00	
	To Sale 12.5%	Sales	9	51,103.00	
	To Sale 5%	Sales	10	15,288.00	
	To Sale 12.5%	Sales	11	6,30,703.00	
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	4		69,40,270.00
25-4-2012	To Sale 5%	Sales	12	1,58,070.00	
26-4-2012	To Sale 5%	Sales	13	10,189.00	
29-4-2012	To Sale 12.5%	Sales	15	10,31,625.00	
30-4-2012	To Sale 5%	Sales	16	15,935.00	
5-5-2012	To Sale (Service Tax 4.944%)	Sales	17	52,16,545.00	
8-5-2012	To Sale 5%	Sales	18	22,445.00	
13-5-2012	To Sale 5%	Sales	19	11,761.00	
	To Sale 12.5%	Sales	20	10,423.00	
16-5-2012	To Sale 5%	Sales	21	14,478.00	
	To Sale 12.5%	Sales	22	3,18,777.00	
18-5-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	9		54,51,218.00
23-5-2012	To Sale 12.5%	Sales	23	2,59,855.00	
28-5-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	10		8,50,000.00
1-6-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	11		4,00,000.00
3-6-2012	To Sale 5%	Sales	25	10,083.00	
	To Sale 12.5%	Sales	26	366.00	
6-6-2012	To Sale 5%	Sales	27	21,423.00	
	To Sale 5%	Sales	28	79,950.00	
12-6-2012	To Sale (Service Tax 4.944%)	Sales	29	29,483.00	
	To Sale 8%	Sales	30	8,21,895.00	
12-6-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	14		25,00,000.00
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	15		4,50,000.00
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	16		13,15,725.00
7-6-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	17		1,13,784.00
11-6-2012	To Sale 5%	Sales	31	23,050.00	
	To Sale 5%	Sales	32	3,63,995.00	
15-6-2012	To Sale 8%	Sales	33	45,04,526.00	
19-6-2012	To Sale 12.5%	Sales	34	36,169.00	
	To Sale 5%	Sales	35	7,850.00	
21-6-2012	To Sale 5%	Sales	36	58,188.00	
	To Sale 5%	Sales	37	4,484.00	
	To Sale 5%	Sales	38	60,546.00	
Carried Over				2,07,51,727.00	1,80,20,997.00

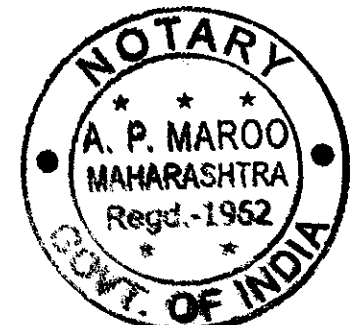
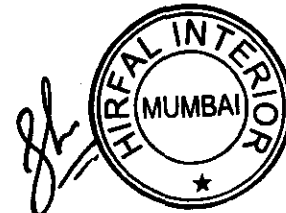
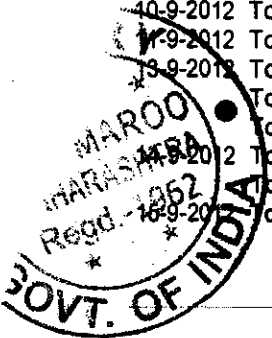


Hirfal Interiors (Firm)

Salasar Enterprises Pvt Ltd Ledger Account : 1-Apr-2012 to 31-Mar-2013

Date	Particulars	Vch Type	Vch No.	Debit	Credit
	Brought Forward			2,07,51,727.00	1,80,20,997.00
21-6-2012	To Sale 12.5%	Sales	39	22,500.00	
22-6-2012	To Sale 5%	Sales	40	10,200.00	
25-6-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	20		4,00,000.00
26-6-2012	To Sale (Service Tax 4.944%)	Sales	41	79,46,093.00	
	To Sale (Service Tax 4.944%)	Sales	42	3,26,630.00	
	To Sale (Service Tax 4.944%)	Sales	43	4,21,199.00	
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	21		42,28,000.00
29-6-2012	To Sale 5%	Sales	48	10,318.00	
2-7-2012	To Sale 5%	Sales	49	22,156.00	
3-7-2012	To Sale 5%	Sales	50	23,705.00	
10-7-2012	To Sale 5%	Sales	55	3,74,850.00	
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	28		6,53,881.00
14-7-2012	To Sale 5%	Sales	56	14,000.00	
17-7-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	31		22,43,056.00
18-7-2012	To Sale 5%	Sales	57	7,199.00	
	To Sale 5%	Sales	58	8,006.00	
23-7-2012	To Sale 5%	Sales	59	8,978.00	
24-7-2012	To Sale 5%	Sales	60	4,437.00	
30-7-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	33		53,00,000.00
31-7-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	35		4,42,467.00
1-8-2012	To Sale 5%	Sales	61	32,910.00	
	To Sale 5%	Sales	62	8,293.00	
8-8-2012	To Sale 5%	Sales	63	12,444.00	
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	36		37,00,000.00
14-8-2012	To Sale 5%	Sales	64	18,875.00	
15-8-2012	To Sale 8%	Sales	65	41,42,655.00	
18-8-2012	To Sale 5%	Sales	66	22,050.00	
19-8-2012	To Sale 5%	Sales	67	6,816.00	
22-8-2012	To Sale 5%	Sales	68	40,190.00	
30-8-2012	To Sale 5%	Sales	69	12,853.00	
2-9-2012	To Sale 5%	Sales	70	5,000.00	
7-9-2012	To Sale 5%	Sales	71	5,313.00	
	To Sale 8%	Sales	72	41,40,430.00	
9-9-2012	To Sale 5%	Sales	73	5,75,348.00	
	To Sale 12.5%	Sales	74	2,48,006.00	
10-9-2012	To Sale 8%	Sales	75	37,39,229.00	
11-9-2012	To Sale 5%	Sales	76	2,783.00	
13-9-2012	To Sale 5%	Sales	77	6,866.00	
	To Sale 5%	Sales	78	1,11,437.00	
	To Sale 5%	Sales	79	2,36,787.00	
	To Sale 5%	Sales	80	25,197.00	
	To Sale 5%	Sales	81	9,400.00	
	To Sale 8%	Sales	82	2,72,177.00	
	Carried Over			4,36,27,057.00	3,49,88,401.00

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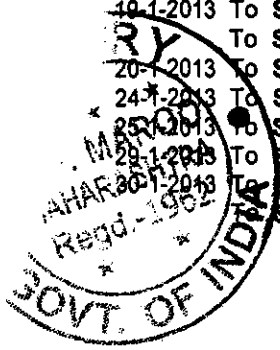


Hirfal Interiors (Firm)

Salasar Enterprises Pvt Ltd Ledger Account : 1-Apr-2012 to 31-Mar-2013

Date	Particulars	Vch Type	Vch No.	Debit	Credit
	Brought Forward			4,36,27,057.00	3,49,88,401.00
19-9-2012	To Sale 5%	Sales	83	10,400.00	
25-9-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	46		42,23,340.00
1-10-2012	To Sale 5%	Sales	84	93,775.00	
2-10-2012	To Sale 5%	Sales	85	21,656.00	
8-10-2012	To Sale 5%	Sales	86	3,10,275.00	
12-10-2012	To Sale 5%	Sales	87	25,950.00	
16-10-2012	To Sale 5%	Sales	88	42,000.00	
20-10-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	53		35,91,734.00
22-10-2012	To Sale 5%	Sales	89	11,660.00	
	To Sale 5%	Sales	90	1,23,375.00	
26-10-2012	To Sale 5%	Sales	91	86,625.00	
27-10-2012	To Sale 5%	Sales	92	1,95,000.00	
	To Sale 5%	Sales	93	24,875.00	
	To Sale 5%	Sales	94	44,625.00	
29-10-2012	To Sale 5%	Sales	95	48,248.00	
	To Sale 12.5%	Sales	96	29,756.00	
31-10-2012	To Sale 5%	Sales	97	74,425.00	
	To Sale 5%	Sales	98	44,238.00	
	To Sale 12.5%	Sales	99	6,438.00	
1-11-2012	To Sale 8%	Sales	100	3,78,670.00	
2-11-2012	To Sale 5%	Sales	101	1,12,750.00	
6-11-2012	To Sale 5%	Sales	103	26,672.00	
7-11-2012	To Sale 5%	Sales	104	28,875.00	
9-11-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	55		2,00,000.00
10-11-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	56		3,00,000.00
22-11-2012	To Sale 5%	Sales	106	9,400.00	
27-11-2012	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	58		5,00,000.00
28-11-2012	To Sale 5%	Sales	107	1,23,938.00	
15-12-2012	To Sale 8%	Sales	108	13,88,514.00	
20-12-2012	To Sale 8%	Sales	110	10,91,378.00	
5-1-2013	To Sale 5%	Sales	112	80,100.00	
7-1-2013	To Sale 5%	Sales	113	11,080.00	
15-1-2013	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	67		11,98,000.00
17-1-2013	To Sale 5%	Sales	114	1,760.00	
	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	68		11,35,110.00
19-1-2013	To Sale 5%	Sales	115	2,436.00	
	To Sale 5%	Sales	116	18,168.00	
20-1-2013	To Sale 5%	Sales	117	3,62,681.00	
24-1-2013	To Sale 5%	Sales	118	76,554.00	
25-1-2013	To Sale 5%	Sales	119	20,613.00	
28-1-2013	To Sale 5%	Sales	120	8,420.00	
29-1-2013	To Sale 5%	Sales	121	14,625.00	
30-1-2013	To Sale 5%	Sales	122	4,900.00	
	Carried Over			4,85,81,912.00	4,61,36,585.00

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Hirfal Interiors (Firm)

Salasar Enterprises Pvt Ltd Ledger Account : 1-Apr-2012 to 31-Mar-2013

Date	Particulars	Vch Type	Vch No.	Debit	Credit
	Brought Forward			4,85,81,912.00	4,61,36,585.00
31-1-2013	By NKGSB Co-Op Bank Ltd (045110100000041)	Receipt	72		4,16,987.00
5-2-2013	To Sale 5%	Sales	124	5,191.00	
13-2-2013	To Sale 5%	Sales	125	23,400.00	
25-2-2013	To Sale 5%	Sales	126	50,325.00	
	To Sale 5%	Sales	127	22,475.00	
1-3-2013	To Sale 5%	Sales	132	2,50,200.00	
	To Sale 5%	Sales	133	3,099.00	
	To Sale 5%	Sales	134	4,438.00	
	To Sale 5%	Sales	135	9,908.00	
	To Sale 12.5%	Sales	136	2,816.00	
	To Sale 5%	Sales	137	66,863.00	
	To Sale 12.5%	Sales	138	3,856.00	
	To Sale 5%	Sales	139	17,800.00	
5-3-2013	To Sale 5%	Sales	140	1,08,784.00	
	To Sale 5%	Sales	141	88,125.00	
12-3-2013	To Sale 5%	Sales	142	1,08,075.00	
15-3-2013	To Sale 5%	Sales	144	1,122.00	
25-3-2013	To Sale 8%	Sales	146	45,74,059.00	
31-3-2013	By Tax Deducted at Source (A.Y.2013-14)	Journal	166		9,15,920.00
				5,39,22,448.00	4,74,69,492.00
	By Closing Balance				64,52,956.00
				5,39,22,448.00	5,39,22,448.00



HIRFAL INTERIORS
319/10, JAWAHAR NAGAR
ROAD NO.17, GOREGAON -WEST
MUMBAI

Salasar Enterprises Pvt Ltd
Ledger Account
Malad

1-Apr-2013 to 31-Mar-2014

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-4-2013	To Opening Balance			64,52,956.00	
6-6-2013	By NKGSB Co-Op. Bank Ltd (045110100000041	Receipt	1		4,00,000.00
24-8-2013	To Sales @8%	Sales	1	9,15,920.00	
25-8-2013	By NKGSB Co-Op. Bank Ltd (045110100000041	Receipt	2		5,00,000.00
6-8-2013	By NKGSB Co-Op. Bank Ltd (045110100000041	Receipt	3		17,14,000.00
22-8-2013	By NKGSB Co-Op. Bank Ltd (045110100000041	Receipt	4		17,21,000.00
				73,68,876.00	43,35,000.00
	By Closing Balance				30,33,876.00
				73,68,876.00	73,68,876.00



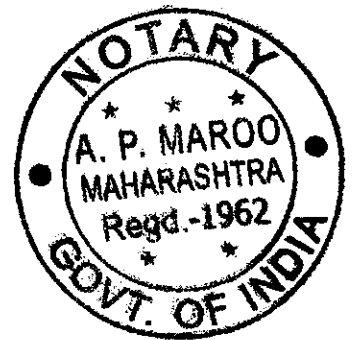
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HIRFAL INTERIORS
319/10, JAWAHAR NAGAR
ROAD NO.17, GOREGAON -WEST
MUMBAI

Salasar Enterprises Pvt Ltd
Ledger Account
Malad

1-Apr-2014 to 31-Mar-2015

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-4-2014	To Opening Balance			30,33,876.00	
12-6-2014	By NKGSB Co-Op. Bank Ltd (045110100000041	Receipt	1		50,000 00
	By Closing Balance			30,33,876.00	50,000.00
				30,33,876.00	29,83,876.00
					30,33,876.00



Date: 8/05/2014

To,
Hirfal Interiors
319/10, Jawahar Nagar,
Road No. 17,
Goregon - West,
Mumbai - 400062

Sub: Request for Balance Confirmation as on 31st March 2014.

This is to inform you that we are in the process of yearly closing of books of accounts for the year ended 31 March, 2014.

Our auditors have requested as part of their regular examination that confirmation should be obtained from you for the balance payable by us to you as on 31st March 2014.

As per our records a sum of Rs. 29,83,876/- (Rupees Twenty Nine Lakhs Eighty Three Thousand Eight Hundred Seventy Six Only) is Payable to you as on 31st March, 2014.

Kindly complete the confirmation at the foot of this letter after verifying the same with your books of accounts by selecting any one of the options given below

Thanking You.

Yours faithfully,

For Salasar Enterprises Pvt. Ltd.



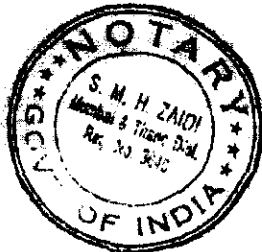
Authorized Signatory



SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai
Tel: 022 28770069, Fax: 022 28770068. Email: salasar@salasarindia.in

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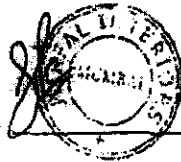
Confirmation

OPTION - I

The above amount agrees with our books of accounts as at 31st March 2014

Date: _____

Signature & Stamp: _____

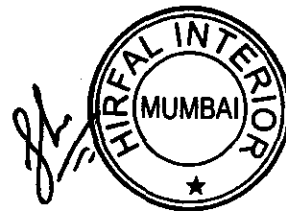


OPTION - II

The above amount does not agree with our books of accounts as at 31st March 2014.

Date: _____

Signature & Stamp: _____

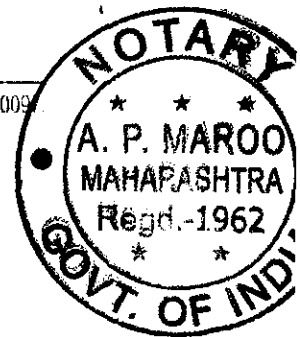
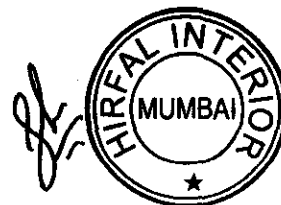
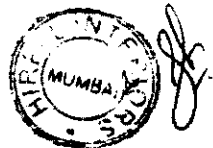


SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400 009

Tel: 022 28770069, Fax: 022 28770068. Email: salasar@salasarindia.in

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ATTESTED

A P MAROO
NOTARY & ADVOCATE

Date: 19/05/2015

Hirfal Interiors
119/10, Jawahar Nagar,
Road No. 17,
Gregory - West,
Mumbai - 400062

Sub: Request for Balance Confirmation as on 31st March 2015.

This is to inform you that we are in the process of yearly closing of books of accounts i.e. for the year ended 31 March, 2015.

Our auditors have requested as part of their regular examination that confirmation should be obtained from you for the balance payable by us to you as on 31st March 2015.


As per our records a sum of Rs. 29,83,876/- (Rupees Twenty Nine Lakhs Eighty Three Thousand Eight Hundred Seventy Six Only) is Payable to you as on 31st March, 2015.

Kindly complete the confirmation at the foot of this letter after verifying the same with your books of accounts by selecting any one of the options given below.

Thanking You.

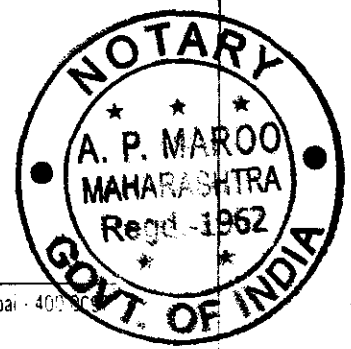
Yours faithfully,

For Salasar Enterprises Pvt. Ltd.

Shetty

Authorized Signatory

Shetty



SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400 063
Tel.: 022 28770069, Fax: 022 28770068. Email: salasar@salasarindia.in
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Shetty


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A.P. Maroo
A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

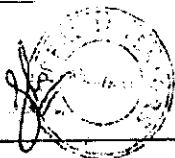
Confirmation

OPTION - I

The above amount agrees with our books of accounts as at 31st March 2015

Date: _____

Signature & Stamp: _____

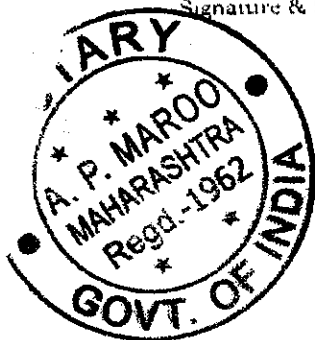


OPTION - II

The above amount does not agree with our books of accounts as at 31st March 2015

Date: _____

Signature & Stamp: _____

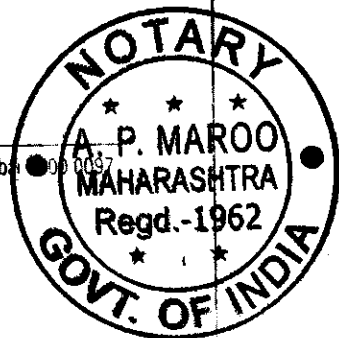
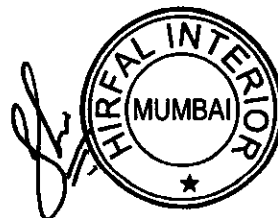
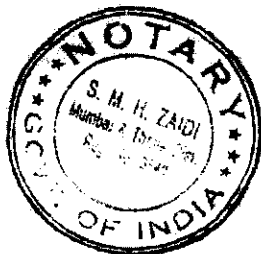


SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai

Tel.: 022 28770069, Fax : 022 28770068. Email: salasar@salasarindia.in

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30 AUG 2022

ATTESTED

A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

Date: 28/05/2016

To,
Hirfal Interiors
319/10, Jawahar Nagar,
Road No. 17,
Goregaon - West,
Mumbai - 400062

Sub: Request for Balance Confirmation as on 31st March 2016.

This is to inform you that we are in the process of yearly closing of books of accounts for the year ended 31 March, 2016.

Our auditors have requested as part of their regular examination that confirmation should be obtained from you for the balance payable by us to you as on 31st March, 2016.

As per our records a sum of Rs. 29,83,876/- (Rupees Twenty Nine Lakhs Eighty Three Thousand Eight Hundred Seventy Six Only) is Payable to you as on 31st March, 2016.

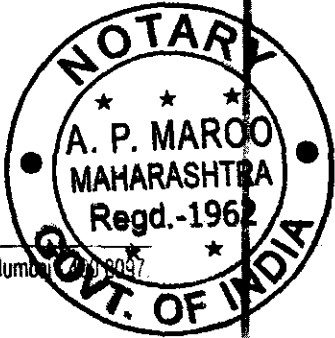
Kindly complete the confirmation at the foot of this letter after verifying the same with your books of accounts by selecting any one of the options given below

Thanking You.

Yours faithfully,

For Salasar Enterprises Pvt. Ltd.

Authorized Signatory

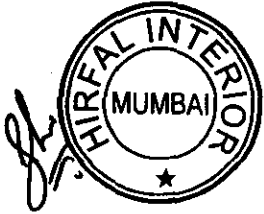
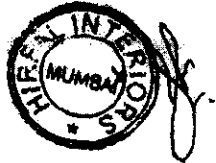


SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400047

Tel.: 022 26770069, Fax: 022 26770068. Email: salasar@salasarindia.in

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30 AUG 2022

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A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

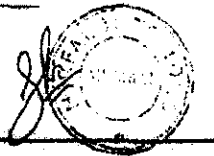
Confirmation

OPTION - I

The above amount agrees with our books of accounts as at 31st March 2016

Date: _____

Signature & Stamp: - _____

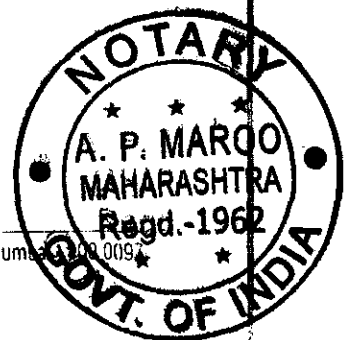


OPTION - II

The above amount does not agree with our books of accounts as at 31st March 2016

Date: _____

Signature & Stamp: - _____



SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400 009

Tel : 022 28770069, Fax : 022 28770068 Email: salasar@salasarindia.in

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30 AUG 2022

ATTESTED

A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

Date 06/06/2017

To,
Hirfal Interiors
319/10, Jawahar Nagar,
Road No 17,
Goregon - West,
Mumbai - 400062

Sub: Request for Balance Confirmation as on 31st March 2017.

This is to inform you that we are in the process of yearly closing of books of account i.e. for the year ended 31 March, 2017.

Our auditors have requested as part of their regular examination that a confirmation should be obtained from you for the balance payable by us to you as on 31st March 2017.

As per our records a sum of Rs. 29,83,876/- (Rupees Twenty Nine Lakhs Eighty Three Thousand Eight Hundred Seventy Six Only) is Payable to you as on 31st March, 2017.

Kindly complete the confirmation at the foot of this letter after verifying the same with your books of accounts by selecting any one of the options given below

Thanking You.

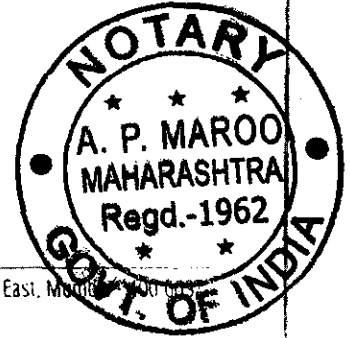
Yours faithfully,

For Salasar Enterprises Pvt. Ltd.

[Handwritten Signature]



Authorised Signatory



SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400063

Tel: 022 28770069, Fax: 022 28770068, Email: salasar@salasarindia.in

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[Handwritten Signature]



30 AUG 2022

ATTESTED

A. P. MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

Confirmation

OPTION - I

The above amount agrees with our books of accounts as at 31st March 2017

Date: _____

Signature & Stamp: _____



OPTION - II

The above amount does not agree with our books of accounts as at 31st March 2017

Date: _____

Signature & Stamp: _____

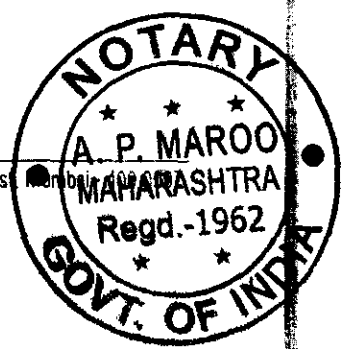
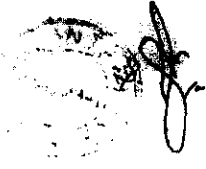


SALASAR ENTERPRISES PVT. LTD.

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Tel.: 022 28770069, Fax: 022 28770068. Email: salasar@salasarindia.in

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30 AUG 2022

ATTESTED

A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA



Date: 8/05/2018

To,
Hirfal Interiors
319/10, Jawahar Nagar,
Road No. 17,
Goregon - West,
Mumbai - 400062

Sub: Request for Balance Confirmation as on 31st March 2018.

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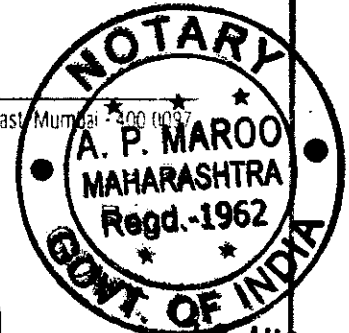
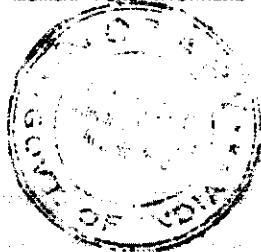
For Salasar Enterprises Pvt. Ltd.

Shubh

Authorized Signatory

SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400 097
Tel.: 022 28770069, Fax : 022 28770068. Email: salasar@salasarindia.in
MUMBAI • PUNE • HYDRABAD • KOLKATA • JAIPUR



30 AUG 2022

ATTESTED

A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

Confirmation

OPTION - I

The above amount agrees with our books of accounts as at 31st March 2018.

Date: _____



Signature & Stamp: _____

OPTION - II

The above amount does not agree with our books of accounts as at 31st March 2018.

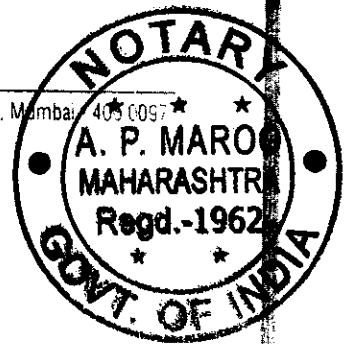
Date: _____

Signature & Stamp: - _____



SALASAR ENTERPRISES PVT. LTD.

Registered Office : A/607, Express Zone, Near Patel Aluminium, Western Express Highway, Malad - East, Mumbai - 400 097
Tel. : 022 28770069, Fax : 022 28770068. Email: salasar@salasarindia.in
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30 AUG 2022

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A P MAROO
NOTARY & ADVOCATE
GOVT. OF INDIA

Hiren


भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:
प्लॉट नो 149 राज कैलाश
प्लॉट नो 602, रोड नो 9,
जैन स्वीट जवाहर
नगर गोरगाव वेस्ट, मुंबई,
महाराष्ट्र - 400104

Address:
Plot No 149 Raj Kalash Flat No 602,
Road No 9, Near Jain Sweet, Jawahar
Nagar Goregaon west, Mumbai,
Mumbai,
Maharashtra - 400104



 1947
1800 300 1947

 help@uidai.gov.in

 www.uidai.gov.in

 P.O. Box No. 1947,
Bengaluru-560 001


भारत सरकार
GOVERNMENT OF INDIA


हिरन शशिकान्त वोरा
Hiren Shashikant Vora
जन्म तारीख/ DOB: 22/12/1975
पुरुष / MALE

5146 1068 5731



माझे आधार, माझी ओळख



इस कार्ड के खोने / पाने पर कृपया सूचित करें / लौटाएं :
आयकर पैन सेवा इकाई, एन एस डी एल
तीसरी मंजिल, सफायर चेंबर्स,
बानेर टेलिफोन एक्सचेंज के नजदीक,
बानेर, पुना - 411 045

*If this card is lost / someone's lost card is found,
please inform / return to :*
Income Tax PAN Services Unit, NSDL
3rd Floor, Sapphire Chambers,
Near Baner Telephone Exchange,
Baner, Pune - 411 045

Tel: 91-20-2721 8080, Fax: 91-20-2721 8081
e-mail: tininfo@nsdl.co.in